

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

CP (IB) No. 46/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	CJ Infra Developers Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)


Mr. Saroj Kumar Sahoo, CS

For Respondent (s)

:

ORDER

Ld. authorised representative CS Saroj Kumar Sahoo appears for the petitioner.
List the matter on 03.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)